

13.28 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF N.R.D.C. FOR
1971-72

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the National Research Development Corporation of India, New Delhi, for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-LT-4818/73.]

REPORT OF COMPTROLLER AND AUDITOR
GENERAL ON UNION GOVT. ACCTS.
(CIVIL) FOR 1971-72 AND COPY OF
ACCTS.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table—

(1) A copy of the Report of the Comptroller and Auditor General of India, for the year 1971-72, Union Government (Civil), under article 151 (1) of the Constitution.

(2) A copy of Union Government Appropriation Accounts (Civil) for the year 1971-72.

[Placed in Library. See No. LT-4822/73.]

NOTIFICATIONS UNDER ALL INDIA
SERVICES ACT, 1951 AND UNDER ARTICLE
320 OF THE CONSTITUTION

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS

(SHRI F. H. MOHSIN): On behalf of Shri Ram Niwas Mirdha, I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1911:—

(i) The All India Services (Provident Fund) Amendment Rules, 1973, published in Notification No. G.S.R. 310 in Gazette of India dated the 31st March, 1973.

(ii) The All India Services (Provident Fund) Second Amendment Rules, 1973, published in Notification No. G.S.R. 353 in Gazette of India dated the 7th April, 1973.

[Placed in Library. See No. LT-4819/73.]

(2) (i) A copy each of the following Notifications under clause (5) of article 320 of the Constitution read with clause (c) (iii) of Proclamation dated the 18th January, 1973 issued by the President in relation to the State of Andhra Pradesh:—

(a) G.O. Ms. No. 185 published in Andhra Pradesh Gazette dated the 24th August, 1972 making certain amendments to the Andhra Pradesh Public Service Commission Regulations, 1963.

(b) G.O. Ms. No. 1100 published in Andhra Pradesh Gazette dated the 4th January, 1973 making certain amendment to the Andhra Pradesh Public Service Commission Regulations, 1963.

(ii) An explanatory memorandum (Hindi and English versions) explaining the reasons for the issue of above Notifications and for not laying on the Table Hindi versions thereof.

[Placed in Library. See No. LT-4820/73.]